

**GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 3389
ANSWERED ON 12th MARCH, 2026**

AUTOMATED VEHICLE TESTING STATIONS

3389. SHRI BRIJENDRA SINGH OLA:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

(a) whether a decision has been taken to set up Automated Vehicle Testing Stations in the National Capital, Delhi and if so, the total number of Automated Testing Station (ATS) decided to be set up so far;

(b) the names of the districts or areas in Delhi where each of these ATS is proposed to be set up;

(c) the total number of applications received so far for the setting up of these ATS along with the number of applicants shortlisted based on the prescribed criteria and the number of locations for which the PRCs have been issued; and

(d) the reasons for the delay in issuing PRCs to the applicants who have already been shortlisted and the time by which the Government intends to issue the PRCs along with the prescribed timeline?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) and (b) The Government has issued GSR 652 (E) dated 23.09.2021 which provides for rules for recognition, regulation and control of Automated Testing Stations (ATs). The notification has come into force with effect from 25th September, 2021. These rules have been further amended vide GSR 797(E) dated 31.10.2022 and GSR 195(E) dated 14.03.2024.

177 ATs are currently operational across 20 States/UTs of the country, out of which one Registration Certificate (RC) has been issued for ATs located at Jhuljhuli in Delhi.

(c) and (d) As per clause (iv) of sub-rule (1) of rule 174 of the rules for recognition, regulation and control of Automated Testing Stations (ATs), the 'Registering Authority', nominated by the State/Union Territory Government, shall be empowered to issue Preliminary Registration Certificate (PRC) and for issue and renewal of Registration Certificate (RC). Therefore, issuance of PRCs and RCs for setting up ATs comes under the jurisdiction of respective State/UT Government.
